

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 137 of 2014

&

Appeal No. 138 of 2014

Dated : 26th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 137 of 2014

Cosmo Films Ltd. & Anr. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 138 of 2014

M/s. Linde India Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission ... Respondent(s)
& Anr.

Counsel for the Appellant (s) : Mr. Pradeep Dahiya
Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1
Mr. Samir Malik for MSEDCL

ORDER

Reply has been filed by the learned counsel for the Respondents.

Post the matter for hearing on **29.10.2014.**

(Rakesh Nath)
Technical Member

Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson